

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1045
TO BE ANSWERED ON 7th FEBRUARY, 2020**

RASHTRIYA KISHOR SWASTHYA KARYAKRAM (RKSK)

**1045. MS. S. JOTHIMANI:
SHRI PRADYUT BORDOLOI:
SHRI VINCENT H. PALA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the criteria adopted to select/choose pilot districts for implementing Rashtriya Kishor Swasthya Karyakram (RKSK);

(b) whether the Government is planning to expand the number of districts and the number of blocks under each district to eventually cover all adolescents under Rashtriya Kishor Swasthya Karyakram (RKSK) similar to programmes under RMNCH, if so, the details thereof of all such districts including Karur district in Tamil Nadu;

(c) whether there are any plans to intensify awareness generation of RKSK and Social and Behaviour Change Communication (SBCC) in order to improve health promotion among adolescents, if so, the details thereof and if not, the reasons therefor;

(d) the details of budget heads under Adolescent Health which are falling short in utilisation, along with details of national and State-wise figures thereof;

(e) the details of the measures being taken to improve utilisation; and

(f) the total sanctioned strength *vis-a-vis* existing strength for RKSK counsellors and the plans to address human resource challenges in areas with shortfall of personnel?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Government is implementing Rashtriya Kishor Swasthya Karyakram (RKSK) to address the need and concerns of more than 25 crore adolescents of the country. RKSK is a paradigm shift from the existing clinic-based services to promotion and prevention and reaching adolescents in their own environment, such as in schools, families and communities. It covers interventions based on community, facility and school based interventions.

To ensure good quality of implementation, the Peer Educator Programme was started as a pilot and districts were selected as per ranking of districts based on Composite Health Index and identified as High Priority Districts (HPDs). During the first phase, about 200 districts including Karur district of Tamil Nadu were selected by the States for implementation. Within, these districts, 50% of the blocks were covered for implementation of Peer Educator programme in entirety.

Government plans to saturate all the blocks in the selected Peer Educator districts first and then expand in remaining districts gradually based on proposals received from States in their Programme Implementation Plans.

(c): Government has undertaken awareness generation activities by developing communication material for mass media and mid media in the form of TV and radio spots, posters, leaflets and other interpersonal communication materials.

Peer Educators have been identified and trained at village level to provide information to adolescents on key adolescent health issues and give impetus to the demand for Adolescent Health Services.

(d) to (f): The State/UT-wise details of funds approved and utilised during last 3 Years is at **annexure**. There are 1671 existing Adolescent Health counsellors against sanctioned post of 2036.

In order to improve utilization and bridge the gap of shortfall of personnel, regular National and Regional level reviews, along with supportive supervision visits and video-conference with the States are undertaken

SPIP Approval Vs Utilization for the activity Rashtriya Kishore Swasthya Karyakram (RKSK) under RCH for FY 2016-17 to 2018-19							
Rs. In Lakhs							
S. No.	Name of the State / UT	2016-17		2017-18		2018-19	
		SPIP Approvals	Exp	SPIP	Exp	SPIP	Exp
A. High Focus States							
1	Bihar	626.84	168.76	409.93	91.57	333.27	109.95
2	Chattisgarh	107.09	15.33	95.39	96.78	159.94	63.37
3	Himachal Pradesh	75.34	28.01	65.30	6.08	109.87	4.36
4	Jammu & Kashmir	134.34	13.42	120.33	20.22	125.40	25.29
5	Jharkhand	208.14	16.26	167.70	65.48	187.01	74.92
6	Madhya Pradesh	459.09	249.70	452.10	379.98	638.76	458.89
7	Orissa	519.05	178.58	269.07	92.97	270.74	153.41
8	Rajasthan	274.16	98.57	179.09	76.41	109.57	75.21
9	Uttar Pradesh	1272.09	1126.69	93.05	213.36	192.34	163.43
10	Uttarakhand	54.03	147.13	166.03	171.71	179.24	113.60
	Sub Total	3730.17	2042.44	2017.99	1214.56	2306.14	1242.44
B. NE States							
11	Arunachal Pradesh	7.20	18.27	72.99	12.63	50.85	19.96
12	Assam	155.49	53.73	124.04	63.26	238.45	108.85
13	Manipur	80.22	5.99	29.46	19.92	58.41	42.24
14	Meghalaya	170.78	55.26	175.16	50.89	143.70	70.00
15	Mizoram	81.11	38.85	77.86	3.12	34.88	14.53
16	Nagaland	33.56	12.02	36.89	0.10	33.97	11.70
17	Sikkim	11.18	1.84	40.25	0.00	26.16	25.20
18	Tripura	37.30	11.09	33.63	12.95	64.45	14.24
	Sub Total	576.84	197.05	590.28	162.87	650.87	306.72
C. Non-High Focus States							
19	Andhra Pradesh	140.72	405.33	45.31	41.20	0.00	0.00
20	Goa	19.24	0.60	7.08	0.67	6.45	2.44
21	Gujarat	210.97	115.58	316.04	239.49	265.00	253.36
22	Haryana	98.35	53.59	105.31	66.34	120.14	75.21
23	Karnataka	51.13	21.26	365.84	34.14	73.52	60.64
24	Kerala	66.35	37.30	66.05	54.21	82.29	44.66
25	Maharashtra	1074.09	465.52	808.66	496.51	897.48	624.47
26	Punjab	113.86	33.60	101.73	3.78	178.95	28.22
27	Tamil Nadu	439.68	614.31	38.73	12.14	460.07	261.71
28	Telangana	52.26	18.25	119.79	16.63	61.88	1.96
29	West Bengal	1631.60	173.98	79.30	433.18	79.26	179.46
	Sub Total	3898.25	1939.33	2053.84	1398.30	2225.04	1532.13
D. Small States/UTs							
30	Andaman & Nicobar Is	1.46	0.00	4.00	0.98	2.99	1.08
31	Chandigarh	1.93	0.00	0.65	0.00	0.72	0.00
32	Dadra & Nagar Haveli	15.10	0.12	20.25	0.15	7.40	0.81
33	Daman & Diu	0.40	0.03	8.28	0.72	7.63	0.00
34	Delhi	15.68	0.15	46.03	0.74	14.99	0.72
35	Lakshadweep	1.44	0.00	1.44	0.00	0.25	0.00
36	Puducherry	6.32	0.26	6.43	0.72	2.75	0.04
	Sub Total	42.33	0.56	87.08	3.31	36.73	2.65
	Grand Total	8247.59	4179.38	4749.19	2779.05	5218.78	3083.94
Note:							
1. SPIP stands for State Programme Implementation Plan.							
2. Expenditure includes exp against Central Release, State share & unspent balances at the beginning of the year.							
3. The above figures are as per FMR reported by State/UTs, hence provisional.							